

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.249 – IA 583 of 2023  
In  
CP(IB)/160(AHM)2022

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Piramal Capital & Housing Finance Limited  
(Formerly Known as Dewan Housing Finance Corporation  
Limited

.....Applicant

V/s

Parul Thakkr

(Personal Guarantor)

.....Respondent

**Order delivered on 14/09/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jay Kansara Adv.

For the Respondent : None

**ORDER**

Learned counsel Mr. Jay Kansara appeared for the applicant and requested for adjournment, hence adjourned.

List the matter on 22.11.2023.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**